

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI KHURSHID ALAM KHAN) (a) to (c) The following sectors have been identified which can provide a substantial contribution to the growth in the exports in the medium term ; Tea, specially in packed and value added forms ; Cereals ; Processed foods, including fruits & juices, meet products and fresh fruits & Vegetables ; Marine products specially in value-added forms ; Iron ore ; Leather & Leather manufacturers, with an emphasis on the latter ; Electronic goods and Computer software ; Basic Chemicals ; Fabrics, piecegoods & made-ups ; Ready-made garments ; Woollen fabrics and knitwear ; and projects and services.

(d) At present Expellor Cakes, all varieties, except Cotton seed Expellor Cakes are not allowed for export vide S. No. 21 (i) of part 'A' of Import and Export Policy (Vol. II) for 1985—88. However, export of Cotton Seed Expellor Cakes is allowed within a limited ceiling of 10,000 tonnes on First-come, first-served basis against registration of contracts with all India Seeds Crushers Association, Bombay, Export of Cotton Seed Cakes (decorticated and undecorticated) is also allowed within a limited ceiling of six lakhs tonnes on first come, first-served basis against registration of contracts with all India Seeds crushers Association, Bombay. Export of Groundnut Oil (Expellor variety) and De-oiled groundnut cake containing more than 1 per cent Oil is not allowed. Regarding Iron ore, export is canelise under OGL-4 through MMTC and KIOCL as per the policy mentioned against S. No. 45 (ii) of the Policy Statement at page 16 of the Policy Book.

#### Number of Income Tax Assesses.

5074. SHRI SURESH KURUP : Will the Minister of FINANCE be pleased to state :

(a) the total number of assesseees on the record of the Income-tax Department as on 31 March, 1984 ; and

(b) the number of companies and trusts among the above assesseees ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) The total number of assesseees on the record of the Income-tax Department as on 31 March, 1985 is 49,29,559.

(b) The number of companies and trusts among the above assesseees are 52,951 and 51,534 respectively.

#### Fall in Export of tea due to changes in Export Policy

5075. SHRI AMAL DATTA : Will the Minister of COMMERCE be pleased to state :

(a) whether the export of tea has fallen in 1985-86 as compared to the previous year ;

(b) if so, the extent thereof and the reasons therefor ;

(c) whether it is due to frequent changes in the export policy and restrictions on exports, as per the view of the tea industry ; and

(d) if so, Governments reaction to such criticism ?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI KHURSHID ALAM KHAN) (a) No, Sir. Export Licences issued during the period April to 13th December, 1985 are estimated at Rs. 176.78 M. Kgs. as compared to 178.63 M. Kgs. for the period April to December, 1984.

(b) to (d) Do not arise.

#### Facilities at Rewalsar Scheme, Himachal Pradesh

5076. NARAIN CHAND PARASAR : Will the Minister of PARLIAMENTARY AFFAIRS AND TOURISM be pleased to state :

(a) whether Government of the Indian Tourism Development Corporation have provided or planned to provide any facilities at Rewalsar, a place of Buddhist pilgrimage in Himachal Pradesh ;

(b) if so, the nature and details thereof ;

(c) if not, whether Government propose to take into account the international importance of this pilgrimage centre and provide the essential facilities at an early date ; and

(d) the details thereof ?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND TOURISM (SHRI H K.L. BHAGAT) : (a) to (d) ¶A proposal to provide the accommodation at Rewalsar at an estimated cost of Rs. 14.93 lakhs from the State Govt. of H. P. has been received. The proposal will be examined after receipt of some detailed information which is awaited from the State Government.

#### Coloured Cultured Pearls

5077. SHRI PRAKASH V. PATIL : Will the Minister of COMMERCE be pleased to state :

(a) whether it is a fact that India has successfully cultured coloured pearls for the first time ;

(b) if so, the export potential for this variety of pearls ;

(c) how much of the coloured pearls are being imported at present ; and

(d) whether Government propose to develop appropriate infrastructure for its market ?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI KHURSHID ALAM KHAN) (a) Government is not aware of coloured pearls having been successfully cultured in India.

(b) Does not arise.

(c) Real or cultured pearls, unset/un-drilled are allowed for imported as replenishment against export of polished/Processed Pearl (real or cultured). Separate statistics of import of cultured colored pearls are not available.

(d) No such proposal is under consideration in view of the reply to part (a) above.

#### Indo Soviet Trade Agreement

5078. SHRI SOMNATH RATH : Will the Minister of COMMERCE be pleased to state :

(a) whether Indo-Soviet Trade Agreement has been signed in November, 1985 ; and

(b) if so, the main features of the agreement ?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI KHURSHID ALAM KHAN) (a) No, Sir.

(b) Does not arise.

#### Indo-Egyptian Panel for Trade and joint Ventures.

5079. SHRI SOMNATH RATH : Will the Minister of COMMERCE be pleased to state :

(a) whether it is fact that Indo-Egyptian panel met in Delhi in November, 1985 to discuss matters relating to trade, joint ventures and increased cooperation between the two countries ; and

(b) if so, the results thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI KHURSHID ALAM KHAN) (a) and (b) The first session of the Indo-Egyptian Joint Commission met in New Delhi from 18th to 21st November, 1985. The two sides reviewed the existing cooperation between the two countries in the fields of trade, agriculture, energy, education and culture, and agreed to further intensify and broaden the cooperation in these fields.

#### Grant of Supplementary Licences for Import T.P.A.

5080. SHRI BALASAHEB VIKHE PATIL : Will the Minister of COMMERCE be pleased to state ;